

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MIDAS PETROCHEM PRIVATE LIMITED Date of Commencement of Liquidation: 24-06-2026; List of Stakeholders as on Date: 06-07-2026; Name of IP: Mr. SHREYANSH JAIN; Process Number: 1; Last 5 digit of registration number: 12727

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	2288558	0	2288558	0	0	0	NA
2	Liquidation costs incurred till date	0	11686	0	11686	0	0	0	NA
3	Secured financial creditors	1	354379790.42	0	229603891.92	0	291205	124484694	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	113999431	0	13417610	99339463	0	1242358	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	00	0	0	0	0	0	0	NA
Total		5	470679465.42	0	245321745.92	99339463	291205	125727052	